exchange risk. The proposal was, however, subsequently modified as a domestic public issue and the issue has recently been completed.

[Franslation]

'Jyada Udo Muft Udo' Scheme

266. SHRI CHINMAYANAND SWAMI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether the Indian Airlines propose to introduce 'Jyada Udo Muft Udo" Schemes:
 - (b) if so, the details in this regard;
- (c) the date from which the scheme is likely to be implemented; and
- (d) the likely impact on the profit of the Airlines as a result of the introduction of the scheme?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) Indian Airlines has introduced a short term sales promotion scheme "Fly More and Fly Free".

- (b) and (c) The scheme allows issuance of one free round-trip ticket on any domestic sector to an adult passenger who has travelled against full rupee/dollar fare on any 18 domestic sectors of Indian Airlines during the period 1-11-1993 to 31-1-1994.
- (d) This is a scheme to retain traffic in the competitive market by promoting brand loyalty: no direct profit is envisaged from the scheme.

Refinance by NABARD

267. SHRI VILASRAO NAGNATH-RAO GUNDEWAR: Will the Minister of FINANCE be pleased to state:

(a) the amount of refinance disbursed by the National Bank for Agriculture and Rural Development (NABARD) under schematic lending during each of the last two years in Maharashtra; and

(b) the rate of interest charged thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) and (b) The information asked for is being collected and will be laid on the Table of the House to the extent available.

Trade with Myanmar

268. SHRI RAM PRASAD SINGH: Will the Minister of COMMERCE be pleased to state:

- (a) whether the Union Government have formulated any action plan for import and export trade with Myanmar;
- (b) if so, the details of items being imported from and exported to Myanmar and the names of commodities likely to be included in such trade during the current year; and
- (c) the volume of trade with Myanmar during each of the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CON-SUMER AFFAIRS AND PUBLIC DIS-TRIBUTION AND THE MINISTER OF STATE IN THE MINISTRY OF COM-MERCE (SHRI **KAMALUDDIN** AHMED): (a) The Government of India have not formulated any specific Action Plan for the import and export with Myanmar. However, India has a Trade Agreement with Myanmar, signed in March 1970 which, inter-alia, provides for according the 'Most Favoured Nation' treatment to their mutual benefit subject to their rights and obligations under the GATT and UNCTAD:

(b) The major commodities exported to Myanmar are iron and steel bars and rods, primary and semi-finished iron and steel, jute manufactures and miscellaneous processed items. The major commodities imported from Myanmar are wood and wood products and pulses,

of other policy or the property of